

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 8679/2018

MAHESH CHANDRA MISHRA

Appellant(s)

VERSUS

LUCKNOW PRODUCERS COOPERATIVE MILK UNION LTD.

Respondent(s)

WITH

C.A. No. 8680/2018 (III-A)

Date : 10-12-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms Lalita Kohli, AOR
Mr Mahendra, Adv.
Mr Abhishek Swarup, Adv.
M/S. Manoj Swarup And Co., AOR

For Respondent(s)

Mr Shantanu Sharma, Adv.
Ms Laxmi, Adv.
Mr Bikash Chandra, Adv.
Mr. Varinder Kumar Sharma, AOR
Mr Sandiv Kalia, Adv.
Dr Sanjay Gupta, Adv.
Dr. Sushil Balwada, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No.8679/2018

Sole respondent is duly represented.

Statement of case has not been filed and time has
expired.

C.A. No. 8680/2018

Respondent no.2 is duly represented.

Item No.25

Service is complete on respondent no.1 but none has entered appearance.

Statement of case has not been filed and time has expired.

Registry to process the matters for listing before the Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar